

DIVISION BENCH  
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/328(KB)2022  
IA(COMPANIES.ACT)/80(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	A. KRISHNA VS VARSHNA INVESTMENTS P LTD.
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Petitioners  
Ms. Ashika Daga, Adv. ]  
Mr. Aayush Lakhotia, Adv. ]  
  
Mr. Joy Saha, Sr. Adv. ] For the Respondent No.2  
Mr. Anunoy Basu, Adv. ]  
Ms. U. Chakraborty, Adv. ]  
  
Mr. Rishav Banerjee, Adv. ] For the Respondent no. 1  
Mr. Rajarshi Banerjee, Adv. ]

**ORDER**

1. Ld. Sr. Counsel and Ld. Counsel for the parties present.
2. It is submitted that the pleadings are not completed.
3. List the matter for consideration on **28.06.2024 at 2:30 p.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**